

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Farmers Fertiliser Cooperative Limited, for the year 1995-96.

[Placed in the Library. See No. LT-1096/96]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Krishak Bharati Cooperative Limited, for the year 1995-96, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Krishak Bharati Cooperative Limited, for the year 1995-96.

[Placed in the Library. See No. LT-1097/96]

- (6) A copy of the Annual Report (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, S.A.S. Nagar, for the year 1991-92, alongwith Audited Accounts.

[Placed in the Library. See No. LT-1098/96]

- (7) A copy of the Annual Report (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, S.A.S. Nagar, for the year 1992-93, alongwith Audited Accounts.

[Placed in the Library. See No. LT-1099/96]

- (8) A copy of the Annual Report (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, S.A.S. Nagar, for the year 1993-94, alongwith Audited Accounts.

[Placed in the Library. See No. LT-1100/96]

- (9) A copy of Notification No. G.S.R. 548(E) (Hindi and English versions) published in Gazette of India dated the 3rd December, 1996 inviting application for claims from those affected by the Bhopal Gas Leak Disaster which occurred in the night intervening between 2nd and 3rd December, 1984, issued under section 4 of the Bhopal Gas Leak Disaster (Processing of Claims) Act, 1985.

[Placed in the Library. See No. LT-1101/96]

Annual Report and Review by the Government of the working of the Madhya Pradesh State Dairy Development Corporation Ltd. Bhopal for the year 1995-96 etc.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : Sir, on behalf of Shri

Raghuvans Prasad Singh I beg to lay on the Table-

- (1) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956 :

- (a) (i) Statement regarding Review by the Government of the working of the Madhya Pradesh State Dairy Development Corporation Limited, Bhopal, for the year 1995-96.

- (ii) Annual Report of the Madhya Pradesh State Dairy Development Corporation Limited, Bhopal for the year 1995-96 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. LT-1102/96]

- (b) (i) Statement regarding Review by the Government of the working of the Rajasthan State Dairy Development Corporation Limited, Jaipur, for the year 1995-96.

- (ii) Annual Report of the Rajasthan State Dairy Development Corporation Limited, Jaipur, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) of item (1) above.

[Placed in the Library. See No. LT-1103/96]

Annual Report and Review by the Government of the working of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Ltd., Port Blair for the year 1995-96 etc.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : Sir, I beg to lay on the Table-

- (1) A copy each of the following papers (Hindi and English versions) under Sub-section 619A of the Companies Act, 1956 :

- (i) Review by the Government of the working of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1995-96.

- (ii) Annual Report of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1995-96 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. LT-1104/96]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the C.P.R. Environmental Education Centre, Madras, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the C.P.R. Environmental Education Centre, Madras, for the year 1995-96.

[Placed in the Library. See No. LT-1105/96]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Environment Education, Ahmedabad, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Environment Education, Ahmedabad, for the year 1995-96.

[Placed in the Library. See No. LT-1106/96]

Annual Report and Review by the Government of the working of Rehabilitation Plantations Ltd. Punalur for the year 1995-96 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD MAQBOOL DAR) : Sir, I beg to lay on the Table-

- (1) A copy each of the following papers (Hindi and English versions) under Sub-section (1) of Section 619A of the Companies Act, 1956 :-
- (a) (i) Review by the Government of the working of the Rehabilitation Plantations Limited, Punalur for the year 1995-96.
- (ii) Annual Report of the Rehabilitation Plantations Limited, Punalur for the year 1995-96 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. LT-1107/96]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Repatriates Cooperative Finance and Development Bank Limited, Madras, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Repatriates Cooperative Finance and Development Bank Limited, Madras, for the year 1995-96.

[Placed in the Library. See No. LT-1108/96]

12.01 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Companies (Amendment) Bill, 1996 which has been passed by the Rajya Sabha at its sitting held on the 16th December, 1996."

12.01½ hrs.

THE COMPANIES (AMENDMENT) BILL

- As passed by Rajya Sabha

SECRETARY GENERAL : Sir, I lay on the Table the Companies (Amendment) Bill, 1996 as passed by Rajya Sabha on the 16th December, 1996.

12.02 hrs.

ESTIMATES COMMITTEE

First and Second Reports

[English]

SHRI RUPCHAND PAL (Hooghly) : Sir, I beg to present the following Reports (Hindi and English versions) of Estimates Committee :

- (1) First Report on action taken by Government on the recommendations contained in the Fifty-fourth Report of the Estimates Committee (Tenth Lok Sabha) on the Ministry of Finance (Department of Economic Affairs) -Raising of Monetary Limit of 'Works' shown in the Works Annexure appended to Detailed Demands for Grants.
- (2) Second Report on action taken by Government on the recommendations contained in the Fifty-fifth Report of the Estimates Committee (Tenth Lok Sabha) on the Ministry of Finance (Department of Economic Affairs Budget Division)-Allocation of a separate Budget Head to the Defence Estates Organisation in the Civil Estimates under the Ministry of Defence.